

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

**DATE: 08<sup>th</sup> December, 2014  
Time: 10:30 A.M.**

**HON'BLE JUSTICE DR. P. Jyothimani  
JUDICIAL MEMBER**

**HON'BLE MR JUSTICE U.D. Salvi  
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey  
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan  
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR HEARING</b>				
1.	Appeal No. 48(THC)/2012 & M.A No. 145/2013.	Puran Chand & Anr. Vs. State of H.P & Ors.	Mr. Mr. Ritwick Dutta, Adv. for the Applicant in Appeal No. 48(THC), 39(THC), 40(THC) and 41(THC) of 2012. Ms. P. Batra Singh, Adv. For R-5 in O.A. No. 48 of 2012(THC) & R-1 (in Appeal No. 6 of 2011 (T). Mr. Viplav Sharma, Adv. For R-3 in Appeal No. 6 of 2011 (THC) & O.A. No. 39 to 41 of 2012(THC. Mr. Viplav Sharma, Adv. For R-7 in Appeal No. 48 of 2012(THC) Mr. Suryanarayana Singh, Adv. For R-1, 2 & 5(in O.A. No. 39 to 41 of 2012(THC). Mr. Suryanarayan Singh, Adl. Adv. In Appeal No. 48 of 2012(THC) for R- 1, 2& 4. Mr. B.V.Naren, Adv. For R-6 (in Appeal No. 48 of 2012(THC) Ministry of Water Resources. (in Appeal No. 6 of 2011 (T) Mr. Mehvish Khan, Adv. For R-3 (in Application no. 39 to 41/2012)	
2.	Original Application No. 39(THC) /2012	Court on its own motion Vs. State of H.P & Ors.	-----do-----	
3.	Original Application No. 40(THC)/2012	Court on its own motion Vs. State of H.P & Ors.	-----do-----	
4.	Original Application No. 41(THC)/2012	Court on its own motion Vs. State of H.P & Ors.	-----do-----	
5.	Appeal No. 6(T) /2011 (M.A No. 31/2012 to M.A.No. 36/2012 &	Durga Ram Sharma Vs. MOEF & Ors.	-----do-----	

	M.A No. 50/2012 to M.A No.57/2012)			
6.	Original Application No.16/2014 & M.A.No.102/2014, M.A.No.363/2014, M.A.No.365/2014, M.A.No.705/2014 & M.A.No.857/2014.	Shri Hazi Arif & Ors. Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for the Applicant. Ms. Savitri Pandey, Adv. For R-1, 6 & 7. Mr. Avijit Bhushan, Adv. for R- 2. Mr. S. Kulshreshtha, Adv. for R-3 Mr.D.K.Dhayani, Adv for R- 4 Ms. Bhakti Pasrija Sethi, Adv. for R-5. Ms. Parul Gupta, Adv. as Local Commissioner. Ms. Mridule Ray Bharadwaj, Adv. for R-7. Ms. Reena Singh & Ms. B.P.Sethi Advs. For R-8.	

For order, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

**DATE: 08<sup>th</sup> December, 2014**

**Time: AFTER THE ABOVE BENCH**

**HON'BLE MR JUSTICE DR. P. Jyothimani**  
**JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey**  
**EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee**  
**EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR HEARING</b>				
1.	Appeal No.8/2011. <b>(PH)</b>	North East Affected Area Development Society Vs. MoEF & Ors.	Ms. Preeta Dhar, Adv. And Ms. Pallavi Talware, Advs. For the Applicant. Mr. Vivek Chib and Mr. Asif Ahmed, Advs. for R-1. Mr. A.D.N.Rao , Adv. & Mr. Sudipto Sircar, Adv. for R- 4. Mr. Ankur Gupta, Adv. & Mr. Tarun Johri for Respondent No. 3	
2.	Appeal No.92/2013. <b>(PH)</b>	Bimal Gogoi & Anr. Vs. State of Arunachal Pradesh & Ors.	Ms. Preeta Dhar, Adv. And Ms. Pallavi Talware, Advs. For the Applicant. Mr. A.D.N. Rao, Adv. for R-1 Mr. Vivek Chib, Adv. Ms. Ruchika Goel, Adv. Mr. Asif Ahmed, Adv. For R- 2. Mr. Tarun Johri, Adv. For R-3 Mr. Avijit Roy, Adv. for R-6	

For order, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)